

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.405/BB/2018	For Admission	Sec 252(3)	M/s Sweet Neem Publications Pvt Ltd	Chetan Kumar & Co.	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Case admitted. None appears for Petitioner.

Issue notice to the ROC-Karnataka, Bangalore. Registry to prepare notice, Petitioner is permitted to collect the notice in person from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service in the registry. ROC-Karnataka is directed to file his report within 3 weeks. Post the case for final hearing to 08/08/2018.


MEMBER (T)


MEMBER (J)